



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday, 10th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 CRL.A(J)/33/2024	GOUTAM CHOURA Versus THE STATE OF ASSAM		PP, ASSAM
2 RSA/164/2024	JAKIRUL ISLAM AND 3 ORS Versus KARIFUDDIN AND 33 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A R SIKDAR (R-3,4,10,20 TO 23, 25 TO 34) MR. S I TALUKDAR(R-3,4,10,20 TO 23, 25 TO 34)
WITH I.A.(Civil)/2709/2024 in RSA/164/2024	JAKIRUL ISLAM AND 3 ORS Versus KARIFUDDIN AND 33 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	
3 WP(C)/2182/2024	ABDUL MUTALIB Versus THE STATE OF ASSAM AND 20 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	GA, ASSAM MR. A K BHUYAN (R-17 to 21) MS. B BHUYAN MR. M DUTTA(R- 12,14,18,21,10,17,19) MR. K BORUAH (R-8) MS. N CHOUDHURY MR. A KHOUND (R-17 to 21) MS B BORA (R-17 to 21) MR. M ALAM (R-8) MR A TALUKDAR (R-17 to 21) MR K M BORA(R- 12,14,18,21,10,17,19) MR J DAS (R-17 to 21) MS. P BORAH (R-8)
4 WP(C)/4851/2024	AKHENDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, P H E
5 WP(C)/6578/2024	REJIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS K TAYE	SC, ELEM. EDU GA, ASSAM SC, AG
6 I.A.(CrI.)/224/2025 in CRL.A(J)/1446/2025	NARAHARI BARMAN Versus THE STATE OF ASSAM AND ANR	MR R ISLAM FOR LEGAL AID	MR. D K BAIDYA (R-2) MS. C CHOUDHURY(R-2) MR. V A CHOWDHURY(R-2) MR. R BARTHAKUR(R-2) MR. M S HUSSAIN(R-2) SAMRIDDI SAIKIA(R-2) PP, ASSAM

WITH
[CRL.A\(J\)/1446/2025](#)
(Filing Number)

NARAHARI BARMAN
Versus
THE STATE OF ASSAM AND ANR
AJMERI BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

ROFIQUL ISLAM

7 [WP\(C\)/229/2025](#)

DR. R SARMAH
MS P SAHA

MRS. A GAYAN (C.G.C.)
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR H Dey	26-03-2025	To	11-04-2025
4)	MR H DEY	26-03-2025	To	11-04-2025
5)	MR. R J DAS	27-04-2025	To	28-04-2025
6)	J SHARMA	08-04-2025	To	24-04-2025
7)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
8)	MR J DAS	01-04-2025	To	02-05-2025
9)	MR A K DAS	08-04-2025	To	08-05-2025
10)	MR. O P BHATI	05-04-2025	To	10-04-2025
11)	MR T C DAS	10-04-2025	To	01-05-2025
12)	MR. P SARMA	07-04-2025	To	04-05-2025
13)	S. K. GUPTA	11-04-2025	To	04-05-2025
14)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
15)	MS. N M DEKA	05-04-2025	To	19-12-2025
16)	MR. M RAHMAN	05-04-2025	To	20-04-2025
17)	MR. A BISWAS	09-04-2025	To	10-04-2025
18)	MS. M K BROWN	11-04-2025	To	21-04-2025
19)	MR. J P SHARMA	09-04-2025	To	10-04-2025
20)	MR. S P ROY	10-04-2025	To	11-04-2025
21)	MR D C K HAZARIKA	09-04-2025	To	11-04-2025
22)	MR J C GAUR	09-04-2025	To	11-04-2025
23)	MR. S C KEYAL	11-04-2025	To	11-04-2025
24)	MR. A BHATTACHARJEE	10-04-2025	To	11-04-2025
25)	MR. A RONGPHAR	10-04-2025	To	11-04-2025
26)	MR. A I KATHAR	10-04-2025	To	11-04-2025
27)	MR S C PANDIT	10-04-2025	To	11-04-2025



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 I.A./221/2016 in RSA/261978/2015	TANKA PRASAD KACHARI and ANR, Versus SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
2 WP(C)/3659/2021	RITESH PRASAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR H DAS MR. S SUTRADHAR	SC, HIGHER EDU MR. H DAS (R-6)
3 WP(C)/4060/2021	ABHIRAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY	SC, HIGHER EDU
4 CRL.A(J)/31/2024	BISHAL GARH Versus THE STATE OF ASSAM		PP, ASSAM
5 WP(C)/2620/2024	DEBESH BASUMATARY AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
6 CRL.A(J)/13/2025	UMAKANTA BHUYAN @ MAINA Versus THE STATE OF ASSAM AND ANR	R ISLAM(LEGAL AID COUNSEL)	PP, ASSAM
7 I.A.(CrI.)/41/2025 in CRL.A(J)/11939/2024	PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	PP, ASSAM
WITH CRL.A(J)/11939/2024 (Filing Number)	PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	

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